

सैक्रेटेरियट के कितने नये आफिसिज बन रहे हैं और उन मुकामों को जो कि देसी रियासतों के जाली हुये हैं, इस्तेमाल में क्यों नहीं लाया गया ?

**Shri P. S. Naskar :** I require notice for this.

**मुल्का अज्जुल्का भाई :** मानरेबल पार्लियामेंटरी सैक्रेटरी ने बताया है कि गवर्नमेंट को पता नहीं है कि नागपुर में और और जगहों में कितनी एकामोडेशन है। क्या मैं जान सकता हूँ कि क्या गवर्नमेंट को इसकी इतिला नहीं है कि नागपुर पहले कैपिटल था और वहाँ पर बहुत एकामोडेशन है ?

**उपाध्यक्ष महोदय :** मगर वह स्टेट गवर्नमेंट से इतिला चाहते हैं, मेम्बरों से नहीं।

#### Fertilizer Factories

\*665 { **Shri D. C. Sharma :**  
**Shri Ram Krishan :**  
**Shri Viswanatha Reddy :**

Will the Minister of Production be pleased to state :

(a) how far the setting up of factories for the production of fertilizers planned to be set up at Nangal and Neyveli has proceeded ; and

(b) how much time it will take to meet the present demand of chemical fertilizers ?

**The Deputy Minister of Production (Shri Satish Chandra) :** (a) A statement giving the required information is laid on the Table of Lok Sabha. [See Appendix III, annexure No. 47.]

(b) the estimated demand at the end of the Second Five Year Plan period was expected to be met in full when the factories at Nangal, Neyveli and Rourkela went into full production in 1961-62.

More recent estimates, however, point to the necessity of increasing production capacity further.

**Dr. Rama Rao :** May I know at what state the proposed fertilisers factory in Andhra Desa, in Ramagundam or Bezawada is ?

**Shri Satish Chandra :** When more fertilizer factories are set up, these sites would be taken into consideration.

#### Allotment of Shops in Delhi

\*666. **Shri Velayudhan :** Will the Minister of Rehabilitation be pleased to state :

(a) whether the shops at the Pleasure Garden Market in Delhi have since been allotted ; and

(b) if so, on what basis the allotment has been made ?

**The Minister of Rehabilitation (Shri Mehr Chand Khanna) :** (a) Yes. Barring a few.

(b) Allotments have been made purely on temporary basis to the eligible stall-holders of Lajpat Rai Market and to a few stall-holders of Esplanade Road, whose stalls obstructed the view and passage to the market.

**Shri Velayudhan :** May I know how many shops were allotted in the Pleasure Garden Market, whether the shops were allotted on the basis of taking lots or on what basis the shops were distributed ?

**Shri Mehr Chand Khanna :** I think the number of shops in the new market is a little over 400. About 371 shops have already been allotted.

**Mr. Deputy-Speaker :** The hon. Member wanted to know whether lots were drawn or any other method was adopted.

**Shri Mehr Chand Khanna :** For this I have to go back to the old Lajpat Rai Market which we are demolishing and which we are constructing afresh. That construction has been phased into three definite phases. We are trying to remove the people from there and put them in the new market so that their business is not disturbed. This allotment, as I have said, is only on a temporary basis.

**Shri Velayudhan :** My question is on what basis the shops were allotted—front row or back side,—whether any lot was taken that a particular section was to be given to a particular section, whether a magistrate was placed in charge of drawing of lots, and whether there was any complaint from the refugees that the lot was not drawn properly, that there was some *gotmal* ?

**Shri Mehr Chand Khanna :** The allotment is under the administrative control of the State Government, and the allotment was made by the Delhi State Government. If the hon. Member gives me notice, I will certainly have the question answered.

**Shri Velayudhan :** Apart from these two shop lines of Esplanade Road and

Lajpat Rai Market, may I know whether any fresh shopkeepers were given shops in this Pleasure Garden Market by ignoring the claims of the other people in these two markets ?

**Shri Mehr Chand Khanna :** I do not think an eventuality like that is likely to arise because the number of shops at our disposal is small, and the number of claimants is large, but if definite notice is given of a definite case, I will certainly have it looked into.

**WRITTEN ANSWERS TO QUESTIONS**

**Training of Engineers**

\*637. **Shri S. C. Samanta :** Will the Minister of Works, Housing and Supply be pleased to state ?

(a) how many Executive Engineers and Assistant Engineers were given training in the principles of Accounting and Law relating to contract arbitration, limitation and workmen's compensation since 1954-55 ;

(b) what arrangements for training were made ; and

(c) how many of them passed their examinations and were employed in new posts ?

**The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P. S. Naskar) :** (a)

(i) <i>Training in Accounting.</i>	
Executive Engineers	108
Assistant Engineers	400
(ii) <i>Training in Law.</i>	
Executive Engineers	108

(b) Training in accounts and law was given through lectures by the Financial Assistant and the Standing Counsel (respectively) attached to the Department. These arrangements have been discontinued from this year and the officers are required to prepare on their own.

(c) (i) <i>Law.</i>	
Executive Engineers	95

(ii) <i>Accounting.</i>	
Executive Engineers	53
Assistant Engineers	127

The question of their employment in new posts does not arise ; the examinations are intended for the officers of the department.

**High Tension Insulator Factory in Bihar**

\*641. **Shri Nageshwar Prasad Sinha :** Will the Minister of Heavy Industries be pleased to state :

(a) whether there is a proposal to set up a high tension insulator factory in Bihar ; and

(b) if so, in which place and district ?

**The Minister of Heavy Industries (Shri M. M. Shah) :** (a) Yes, Sir. The scheme of Bihar Government for setting up a factory to manufacture, 2000 tons of High Tension Insulators has been approved.

(b) The location of the plant has not yet been decided.

**Training of Engineers Abroad**

\*648 { **Sardar Iqbal Singh :**  
**Sardar Akarpuri :**

Will the Minister of Heavy Industries be pleased to refer to the reply given to Starred Question No. 2088-A. on the 12th September, 1956 and state :

(a) whether the selection of candidates proposed to be sent abroad for training in small industries under the Colombo Plan has since been finalised ; and

(b) if so, the basis of their selection ?

**The Minister of Heavy Industries (Shri M. M. Shah) :** (a) No, Sir.

(b) Does not arise.

**Viet-Nam**

\*649. **Shri Shree Narayan Das :** Will the Prime Minister be pleased to state :

(a) whether the new Government of South Viet-Nam have expressed any opinion with regard to their responsibility in implementing the terms and conditions of Geneva agreements ; and

(b) if so, whether there has been any change in its previous attitude ?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda) :** (a) and (b). The South Viet-Nam Government has agreed to offer effective co-operation to the Commission but is not prepared to assume responsibility for the implementation of the Geneva Agreement on the plea that it was not signatory to it.

**Magnesium Extraction Plant**

\*650. **Shri S. V. Ramaswamy :** Will the Minister of Heavy Industries be pleased to state :

(a) whether it is proposed to set up a magnesium extraction plant to extract magnesium metal from Salem Magnesite along with the aluminium plant at Mettur Dam ;

(b) the requirement of magnesium metal in India and the purpose thereof ; and